<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOs. 171 & 170 of 2017 IN DFR NO. 4230 OF 2016

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

KSK Mahanadi Power Co. Ltd.	Vs		Appellant(s)
Andhra Pradesh Electricity Regulate		-	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K.Gane Ms. Saloni Sacheti	
Counsel for the Respondent(s)		Mr. K.V.Mohan Mr. K.V.Balakrisha	nan for R-1
	<u>ORD</u>	PER	

IA NO. 170 of 2017 (Appl. for condonation of delay in filing)

Issue fresh notice. Mr. K.V. Balakrishnan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 20.07.2017. Dasti, in addition, is permitted.

List the matter on 20.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt